

STATEMENT II

Concurrent evaluation of IRDP (3rd Round) Families Crossing the Poverty Line

<i>State/U.T.</i>	<i>Poverty Line of Rs. 6,400.00</i>
1 Andhra Pradesh	23.41
2 Arunachal Pradesh	24.50
3 Assam	39.05
4 Bihar	42.63
5 Goa	10.53
6 Gujarat	18.65
7 Haryana	10.00
8 Himachal Pradesh	36.67
9 Jammu & Kashmir	51.09
10 Karnataka	5.59
11 Kerala	27.96
12 Madhya Pradesh	10.57
13 Maharashtra	23.83
14 Manipur	31.82
15 Meghalaya	13.92
16 Mizoram	57.67
17 Nagaland	45.00
18 Orissa	11.54
19 Punjab	43.28
20 Rajasthan	38.58
21 Sikkim	20.00
22 Tamil Nadu	12.37
23 Tripura	31.67
24 Uttar Pradesh	39.28
25 West Bengal	18.27
26 A. & N. Islands	85.00
27 Chandigarh	50.00
28 Dadra & Nagar Haveli	10.00
29 Delhi	50.00
30 Lakshadweep	50.00
31 Pondicherry	10.00
All India	27.81

Uniform Price for Levy Sugar

2135. SHRI RAJVEER SINGH:
SHRI ANKUSHRAO RAO-
SAHEB TOPE:

Will the Minister of FOOD be pleased to state:

(a) whether the Government have fixed different prices for sugar for distribution in rural and urban areas on the basis of a dual price policy;

(b) if so, the reasons therefor;

(c) whether the Government propose to have uniform price for levy sugar;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir. Levy sugar is distributed through the Public Distribution System at a uniform retail issue price throughout India.

(b) to (e) Do not arise.

Role of Private Sector

2136. SHRI RAMCHANDRA VEERAPPA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government propose to favour the role of private sector in the country's economy;

(b) if so, the details thereof;

(c) whether in such a reorientation of the policies, the private sector is proposed to be given its due share; and

(d) if so, the time by which a decision is likely to be taken in this regard?